

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 18th May, 2022

No. HCM/1/96/BENCH/

It is hereby informed to all the learned members of the Bar and the litigants that Hon'ble The Chief Justice will not be available for holding Court on Friday the 20th May, 2022.

The cases already fixed for listing on the said date before the Single Bench of Hon'ble The Chief Justice will be rescheduled on 26.05.2022.

Interim order, if any, subsisting and in force in these cases shall stand extended till then.

By order etc.,

Sd-

**(YUMKHAM ROTHER)
REGISTRAR (JUDL.)**

Imphal, the 18th May, 2022

No. HCM/1/96/BENCH

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Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Assistant Solicitor General of India.
4. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
5. The President, AMBA, Manipur. } *to the learned members*
6. The Registrar (Adm), High Court of Manipur.
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. All the Assistant Registrars, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.



**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**